

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Mrs. Meena Satheesh  
Ld. Registrar

Date: 14-03-2018  
Time: 12 Noon

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.202 of 2017 (SZ)	M/s Ramana Iyyanar Mines and Minerals Rep., by its Partner N.Elango Kachakanoor (P.O) Salem <b>Vs</b> The Secretary Ministry of Environment, Forest & Climate Change Government of India New Delhi and 3 others	M/s.V.Suthakar <b>Counsel for Applicant</b>  M/s. Syed Nurullah Sheriff for R1,R2 M/s. E.Manoharan for R3 & R4	For Reply of R1 ,R3, R4

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.79 of 2017(SZ)	Heal the Society Charitable Trust Rep., by its President Kadapa District, Andhra Pradesh <b>Vs</b> The Union of India Rep., by its Secretary MoEF & CC, New Delhi and 3 others	M/s.Taurus Associates <b>Counsel for Applicant</b>  M/s. Me. Saraswathy for R1 M/s. H. Yasmeen Ali for R2 to R4	Rejoinder if any
2	Application No.189 of 2017(SZ)	R.Gokul Raj Thiruvallur <b>Vs</b> The Government of Tamil Nadu Rep., by its Secretary Department of Environment and Forest, Chennai and 7 others	Mr. R.Gokul Raj <b>Party - In – Person</b>  M/s. E.Manoharan for R1 to R3,R8 M/s. H.Yasmeen Ali for R4 & R5 M/s. Arokiyaraj for R6 M/s. P.Srinivas for R7	For Reply of R1,R2 & R8

3	Application No.247 of 2017 (SZ)	Sudhan Sivasubramanian, Teynampet, Chennai <b>Vs</b> Central Institute of Brackish Aquaculture, Rep.,by its Director, Raja Annamaliapuram, Chennai and 5 others	M/s. C. Uma <b>Counsel for Applicant</b>  Mr. E. Manoharan for R4, R5 Ms. H. Yasmeen Ali for R6	MoA of R1 to R3 For reply of R4 to R6
4	Appeal No.57 of 2017 (SZ)	K.Kirubananthan Proprietor Namakkal District <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai , And 2 others	M/s. V.Suthakar <b>Counsel for Appellant</b>  M/s. Rita Chandrasekar for R1,R2 M/s. Muthumani Doraisamy for R3	Rejoinder if any
5	Appeal No.58 of 2017 (SZ)	K.Kirubananthan Proprietor Namakkal District <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai, And 2 others	M/s. V.Suthakar <b>Counsel for Appellant</b>  M/s. Rita Chandrasekar for R1,R2 M/s. Muthumani Doraisamy for R3	Rejoinder if any

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar